

ITEM NO.1612

Court 9 (Video Conferencing)

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s)(Civil) No(s). 808/2021

GITISHREE PANDA

Petitioner(s)

VERSUS

RAJEEV JHA

Respondent(s)

(FOR ADMISSION and IA No.49728/2021-EX-PARTE STAY  
IA No. 49728/2021 - EX-PARTE STAY)

WITH

T.P.(C) No. 2096/2021 (XVI-A)

(FOR ADMISSION and IA No.148671/2021-EX-PARTE STAY)

Date : 01-04-2022 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Parties

Ms. Aswathi M.k., AOR

Mr. Suchit Mohanty, Adv.

Ms. Vandana Mohanty, Adv.

Mr. S. Debabrat Reddy, Adv.

Mr. Rahul Pratap, AOR

Mr. Gautam Mukherjee, Sr. Adv.

Mr. Manan Bansal, Adv.

Ms. Uttara Babbar, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Heard learned counsel for the parties.

Some documents have been relied upon which is attached in the connected matter having different advocate on behalf of the respondent. Let the relevant documents be filed in the main case, thereafter both the matters be listed for hearing.

List in the week commencing from 18.04.2022.

(JATINDER KAUR)  
SENIOR PERSONAL ASSISTANT

(RAM SUBHAG SINGH)  
BRANCH OFFICER